

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10536/2019

(Arising out of impugned final judgment and order dated 24-09-2018 in JA No. 6100/2011 passed by the High Court Of Judicature At Allahabad)

NEMIECHAND

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION)

Date : 06-01-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Ms. Aparna Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Let the trial court record be requisitioned.

List the matter after the record is received.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER